

IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA 'SMC' BENCH, KOLKATA

(Before Sri J. Sudhakar Reddy, Accountant Member)

**CORRIGENDUM**

**In R/o ITA No. 661/Kol/2018**

Assessment Year: 2014-15

**Shri Shreyans Chopra**.....**Appellant**  
**3A, Mango Lane**  
**Kolkata - 700 001**  
**[PAN : AHWPC 3900 C]**

**ACIT, Circle-36, Kolkata**.....**Respondent**

Order Dt: 12/12/2018

**CORRIGENDUM**

**Per J. Sudhakar Reddy:-**

A typographical error has occurred in the order of this Tribunal, dt. 25/07/2018, wherein at the cause title the PAN No. of the assessee has been wrongly mentioned as "[PAN: AAFFZ 1337 P]", the same is hereby rectified and henceforth shall be read as "[PAN: AHWPC 3900 C].

Ordered accordingly.

***Kolkata, the 12<sup>th</sup> day of December, 2018.***

Sd/-

**[J. Sudhakar Reddy]**

Accountant Member

Dated : 12.12.2018

{SC SPS}

*Copy of the order forwarded to:*

1. **Shri Shreyans Chopra**

**3A, Mango Lane**

**Kolkata - 700 001**

2. **ACIT, Circle-36, Kolkata**

3. CIT(A)-

4. CIT- ,

5. CIT(DR), Kolkata Benches, Kolkata.

True copy

By order

Assistant Registrar  
ITAT, Kolkata Benches